



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

O.A/350/433/2019

Date of Order: 11.08.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

PURABI DAS, wife of Late Narayan Chandra Das, aged about 66 years, Telephone Operator (Retired), Ordnance Factory Board, 10A, SK Bose Road, Kolkata 700001, residing at 26/15, Paresh Mazumder Road, Kolkata – 700078.

--Applicant

--vs--

1. Union of India, through the Secretary to the Govt. of India, ministry of Defence, Department of Defence Production, South Block New Delhi 110011.
2. The Chairman, Ordnance Factory Board/Director General, Ordnance Factories, a, 10 A, Shaheed Khudiram Bose Road, Kolkata 700001.
3. The Principal Controller of Defence Accounts (Pensions), Draupadi Ghat, Allahabad 211014.

--Respondents

For The Applicant(s): Mr. S. K. Datta, counsel

For The Respondent(s): Mr. A. K. Chattpadhyay, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. At hearing, both the ld. counsels would submit that as per UPSC advice, the disciplinary proceedings earlier has been dropped, however, later on, a revised penalty has been imposed which is challenged in a separate/fresh O.A and the present O.A has become infructuous.
3. With the above submission, the O.A is disposed of as infructuous.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)